

IN THE HIGH COURT OF KARNATAKA,  
DHARWAD BENCH  
PHYSICAL HEARING/VIDEO CONFERENCING HEARING (OPTIONAL)  
BEFORE  
THE HON'BLE JUSTICE S.SUNIL DUTT YADAV  
&  
THE HON'BLE JUSTICE S.RACHAIAH  
COURT HALL NO :2  
WARNING LIST

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
<b><u>FINAL HEARING</u></b>			
1	RFA 100043/2015 APPEAL ADMITTED ON 15.02.2017 (PAPER BOOKS KEPT BELOW)	(DEC/INJ, ) B C SEETHARAMA RAO SHASHANK S HEGDE RAMAKRISHNA HEGDE	RAVI S BALIKAI and GIRIJA S HIREMATH (CN 2632/13) S S SOMANAKATTI FOR R1-R3
2	RFA 100044/2015 APPEAL ADMITTED ON 20.06.2018 (PAPER BOOKS KEPT BELOW)	(PAR/INJ, ) AKSHAY KATTI & ANAND ASTEKAR (VK FILED)	R7-13 : SHREEVATSA S HEGDE C/R7-13 : RANJEET M PAWAR R1-6, 15, 18 & 21 : SERVED R14, 16, 17, 19, 20 : SERVICE HELD SUFFICIENT
3	RFA 100104/2015 APPEAL ADMITTED ON 30.11.2016 (PAPER BOOKS KEPT BELOW)	(PAR/POS, ) MALLIKARJUNSWAMY B HIREMATH	SUNIL S DESAI FOR R2- R5 V/O DTD 10/09/2020 BRINGING THE LRS OF DECEASED R1 IS DISPENSED WITH
4	RFA 100123/2015 APPEAL ADMITTED ON 04.07.2018 (PAPER BOOKS KEPT BELOW)	(SP, ) SUMANGALA A CHAKALABBI	MRUTYUNJAY TATA BANGI FOR R1 & R2

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- 5 RFA 100147/2015 (PAR/POS, ) HANUMANTHAREDDY HAREESH S NAYAK and  
APPEAL ADMITTED SAHUKAR SUSHEELAMMA FOR C/R1-  
ON 09/02/2021 A/W B.D. HEGDE & S.B. R2  
(TCR AND PB KEPT PATIL [CN 20084/2015 IS  
BELOW) RETURNED  
WITH OFFICE  
OBJECTION]  
R3 : NIRMALA : NOTICE  
HELD SUFFICIENT
- 6 RFA 100165/2015 (PAR/POS, ) M V HIREMATH and V S RAJASHEKHAR BURJI  
(COMMON TCR, PBS KALASURMATH FOR R1-R4 & R5(I-VII)  
K/B) MALLIKARJUNSWAMY B  
HIREMATH FOR R6
- Connected With
- RFA 100135/2015 (PAR/POS, ) RAJASHEKHAR BURJI M V HIREMATH FOR R1-  
(PBS K/B) R2  
R3 :  
MALLIKARJUNASWAMY B  
HIREMATH
- RFA 100145/2015 (PAR/POS, ) MALLIKARJUNSWAMY B RAJASHEKHAR BURJI FOR  
HIREMATH R3-R13  
M V HIREMATH FOR R1 &  
R2
- 7 RFA 100185/2015 (PAR/POS, ) B S KAMATE PRUTHVIRAJ P  
(PAPER BOOKS + HITTALAMANI  
TCR IN FOR R1 & R2  
RA-51/2015 IS R3 : NIRMALA : SD  
K/B)
- 8 RFA 100194/2015 (PAR/POS, ) SHIVARAJ S BALLOLI R1, R2 : SUNIL S  
APPEAL ADMITTED DESAI  
ON 18/07/2021 R3: SANTOSH B MANE  
(PAPER BOOKS R4-R6 : M V HIREMATH  
KEPT BELOW)
- 9 RFA 100202/2015 (PAR/DEC, ) MALLIKARJUN C HUKKERI R1 : S S BADAWADAGI  
(PAPER BOOKS (NOC) R2 : VAISHALI K  
KEPT BELOW) S D BABLADI & KALADAGI  
SADASHIV SHANKAR R3-R5 :  
PATIL MALLIKARJUNSWAMY  
B HIREMATH & C S  
PATIL

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- 10 RFA 100228/2015 (PAR/POS, ) SHAILA.BELLIKATTI BHARATI S HANAGANDI  
APPEAL ADMITTED VIDYASHREE R PAWAR FOR R1  
ON 06/03/2017 S H MITTALKOD, VINAY  
1) IA 1/2016 FOR S KOUJALAGI  
STAY FOR R2-R4  
2) IA 2/2016 FOR  
TEMPORARY  
INJUNCTION
- Connected With
- RFA 100227/2015 (PAR/INJ, ) SHAILA BELLIKATTI BHARATI S HANAGANDI  
1) IA 1/2016 FOR VIDYASHREE R PAWAR FOR R1  
STAY R2-R3 : S H MITTALKOD  
2) IA 2/2016 FOR & V S KOUJALAGI  
TEMPORARY  
INJUNCTION  
3) MEMO WITH  
CITATIONS AND  
SYNOPSIS  
(PB K/B)
- RFA 100261/2015 (PAR/POS, ) SHAILA BELLIKATTI FOR  
IA 1/2015 FOR VINAY S KOUJALAGI, S R1-R8  
STAY H MITTALKOD, R9 : VAISHALI :  
(PAPER BOOKS M L VANTI, VIJAYLAXMI SERVED  
K/B) M N & R10 : BHARATI S  
ADITYA A MAGADUM HANAGUNDI
- 11 RFA 100245/2015 (PAR/POS, ) DINESH M KULKARNI JAYAWANT SAVAGAON FOR  
APPEAL ADMITTED R1  
ON 05/04/2018 R2 & R3 : F V PATIL  
IA 1/2015 FOR  
TEMPORARY  
INJUNCTION  
(PAPER BOOKS  
K/B)
- 12 RFA 100253/2015 (FDP, ) SANGRAM S KULKARNI GOVT. ADV.  
ADV. TO  
ASCERTAIN ACTUAL  
STATUS  
OF FDP, V/O DTD:  
03/03/2021  
(PB K/B)
- 13 RFA 100254/2015 (DEC/PAR, ) SRINAND A PACHHAPURE  
ARUN L NEELOPANT FOR R1  
SHRIHARSHA NEELOPANT R2 & R3 : ANOOP G  
VIJAYENDRA DESHAPANDE  
BHIMAKKANAVAR R4, R5 & R7 : PRAVEEN  
G KULKARNI  
R6 : SACHIN C  
KULKARNI &  
VINAYAK S KULKARNI

Connected With

**COURT HALL NO :2**

- RFA 100232/2015 (DEC/PAR, ) SRINAND A PACHHAPURE  
(PB KEPT BELOW) FOR A1 R1 & R2 : SHRIHARSHA  
ANOOP G DESHPANDE A NEELOPANT &  
FOR A2 & A3 ARUN L NEELOPANT  
R3, R4 & R6 : PRAVEEN  
G KULKARNI  
R5 : VINAYAK S  
KULKARNI
- 14 RFA 100255/2015 (PAR/POS, ) S H MITTALKOD, M L M R MULLA FOR R1 and  
APPEAL ADMITTED VANTI R2 (NOC)  
ON 27/01/2021 VINAY S KOUJALAGI : R1 & R2 : A S PATIL  
(PAPER BOOKS VIJAYLAXMI M N R3-R6 : APPEAL  
KEPT BELOW) ADITYA A MAGADUM AGAINST  
STAND DISMISSED  
(V/O DTD. 05/01/2021)
- 15 RFA 100274/2015 (SP, ) G I GACHCHINAMATH V M SHEELVANT :  
APPEAL ADMITTED VIJAYLAXMI M N  
ON 18-12-2015 M L VANTI : VINAY S  
(PAPER BOOKS KOUJALAGI  
KEPT BELOW) & ADITYA MAGADUM FOR  
C/R  
(CN 20125/2015)
- 16 RFA 100282/2015 (DEC/PAR, ) SANGRAM S KULKARNI VITTHAL S TELI FOR  
(TCR & PBS K/B) R1-R2  
(VK FILED FOR R1)  
R3 & R4 : ARUN L  
NEELOPANT  
(VK FILED)  
V/O/DTD:28/9/2018  
APPELLANTS  
AND R2 ARE TREATED AS  
LR'S  
OF DECEASED R1
- 17 RFA 100017/2016 (PAR/POS, ) RAVIRAJ C PATIL SHIVARAJ S BALLOLI  
APPEAL ADMITTED VIDYASHREE I SULDHAL FOR R1-R2  
ON 14/03/2017 SHRIPRASAD J JOSHI  
(TCR & PAPER  
BOOKS KEPT  
BELOW)
- 18 RFA 100044/2016 (SP, ) SHIVARAJ S BALLOLI SUNITHA P KALASOOR  
(PAPER BOOKS and  
KEPT BELOW) RAMESH I ZIRALI
- 19 RFA 100050/2016 (DEC, ) GODE NAGARAJA R1,R2 : B CHIDANAND  
(TCR, PAPER BOOKS KEPT R3 : SHASHANK S HEGDE  
BELOW)

**COURT HALL NO :2**

- 20 RFA 100077/2016 (MON, )  
APPEAL ADMITTED VISHWANATH HEGDE R1 : SUBHAS J BADDI  
ON 28/06/2016 R1, R2 : A P HEGDE &  
STATEMENT OF VIJAY MALALI  
OBJECTION FILED R3 : SAYINATH K -  
BY R1 SERVED  
SAME IS RETURNED  
(PAPER BOOKS  
KEPT BELOW)
- 21 RFA 100100/2016 (SP, ) VIJAYENDRA S R H ANGADI (NOC  
(PAPER BOOKS BHIMAKKANAVAR OBTAINED)  
KEPT BELOW)
- 22 RFA 100109/2016 (PAR/POS, )  
APPEAL ADMITTED VISHWANATH HEGDE C/R1-R3 : A P HEGDE  
ON 27.07.2016 TANUJA HEGDE JANMANE &  
IA 1/2016 FOR V M MALALI (CN  
STAY 20047/2016)  
(TCR IN R1-R3 : P V GUNJAL  
RA-5009/2016 IS R4 & R10 : DECEASED  
KEPT BELOW) R17-R21 :  
(PAPER BOOKS MALLIKARJUNSWAMY B  
KEPT BELOW) HIREMATH  
(APPELLANT NO. 1 & 2  
ARE  
LR'S OF DECEASED R4 &  
R10)  
R5-R9 & R11-R16 :  
SERVED
- 23 RFA 100110/2016 (DEC/INJ, ) F V PATIL and D L LADKHAN  
APPEAL ADMITTED VIJENDRA S  
ON 24/08/2016 BHIMAKKANAVAR  
(PAPER BOOK  
DISPENSED WITH)
- Connected With  
RFA 100020/2016 (DEC, ) F V PATIL and D L LADKHAN and M L  
(PAPER BOOKS VIJENDRA S LADKHAN  
KEPT BELOW) BHIMAKKANAVAR FOR C/R1 (CP  
20142/2015)
- 24 RFA 100120/2016 (DEC, ) K L PATIL RAMESH N MISALE  
(PAPER BOOKS S S BETURMATH  
KEPT BELOW) P HARISHCHANDRA REDDY
- 25 RFA 100121/2016 (RES, ) B S KAMATE G K HIREGOUDAR and  
(TCR & PAPER C S SHETTAR  
BOOKS KEPT  
BELOW)

**COURT HALL NO :2**

- 26 RFA 100132/2016 (PAR/POS, ) SATHISH.M.S GOVT ADV FOR R5  
IA 1/2016 FOR K S PATIL FOR R6 & R7  
TEMPORARY R1 TO R4 ARE SERVED  
INJUNCTION  
(PAPER BOOKS  
KEPT BELOW)
- 27 RFA 100142/2016 (DEC/INJ, ) K L PATIL and S S RAJASHEKHAR R  
BETURAMATH GUNJALLI FOR R1  
B G INDI R2 & R3 : VIJAY S  
F R GALAGANATH CHINIWAR  
R4 : NOTICE HELD  
SUFFICIENT
- Connected With
- RFA 100141/2016 (PAR/POS, ) K L PATIL and S S RAJASHEKHAR R  
(PAPER BOOKS BETURMATH GUNJALLI FOR R1  
KEPT BELOW) B G INDI R2 & R3 : VIJAY S  
F R GALAGANATH CHINIWAR  
R4 :MALLIKARJUNA  
SERVED
- 28 RFA 100207/2016 (MON, ) HARSH DESAI A P MURARI  
APPEAL ADMITTED L M KURAHATTI FOR  
ON 06/12/2016 C/R1  
(TCR, PBS K/B) IN CP 20078/16
- 29 RFA 100208/2016 (PAR/POS, ) MRUTYUNJAY TATA BANGI  
APPEAL ADMITTED and R2, R5 : RAVI S  
ON 14/02/2017 SHASHIKALA M BANGI BALIKAI  
(TCR & PB KEPT R1 : IRAPPA -SERVED  
BELOW) R3 : MAHADEVI -SERVED  
R4 : BASAPPA -SERVED  
R6 : SIRASAPPA -  
SERVED  
R7 : YALLAWWA -SERVED  
R8 : MALAGOND -SERVED  
R9 : CHANDRAWWA -  
SERVED  
R10 : KALLAWWA -  
SERVED
- 30 RFA 100307/2016 (SP, ) RAMESH I ZIRALI and STEPS NOT TAKEN IN  
APPEAL ADMITTED SHIVARAJ S BALLOLI R/O RESPONDENT  
ON 30/11/2016 SANGRAM S KULKARNI  
(PB'S KEPT  
BELOW)

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